

STATISTICAL INFORMATION RELATING TO QUESTIONS

243rd Session

17th July to 11th August, 2017



Hindi version of this Publication is also available



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243rd Session

17th July to 11th August, 2017



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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Forty Third Session of the Rajya Sabha and disposal thereof. There are eleven statements containing different kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-X contains some figures showing, at a glance, certain important features pertaining to Questions.

New Delhi; 21 September, 2017 Bhadra 30,1939 (Saka) DESH DEEPAK VERMA, Secretary-General

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STATEMENT-I

Statement showing the notices of Starred and Unstarred Questions received, Group-wise

GROUP-I

Coal; Drinking Water and Sanitation; Earth Sciences; Environment, Forest and Climate Change; Mines; New and Renewable Energy; Panchayati Raj; Power; Road Transport and Highways; Rural Development; Science and Technology; Shipping; Water Resources, River Development and Ganga Rejuvenation.

1321

GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Minority Affairs; Youth Affairs and Sports.

1893

GROUP-III

Commerce and Industry; Culture; Heavy Industries and Public Enterprises; Home Affairs; Labour and Employment; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs.

1726

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; External Affairs; Housing and Urban Affairs; Human Resource Development; Information and Broadcasting; Personnel, Public Grievances and Pensions; Planning; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Women and Child Development.

1656

GROUP-V

Agriculture and Farmers Welfare; Chemicals and Fertilizers; Communications; Consumer Affairs, Food and Public Distribution; Electronics and Information Technology; Food Processing Industries; Law and Justice; Parliamentary Affairs; Railways; Textiles.

1840

TOTAL:

8436

STATEMENT-IIStatement showing the notices of Starred and Unstarred Questions received, sitting-wise

| Sl. No. | Date of sitting | Notices of Starred Questions received | Notices of Unstarred Questions received | Total notices received | Notices received in Hindi |
|---------|-----------------|--|--|------------------------|---------------------------|
| 1 | 2. | 3 | 4 | 5 | 6 |
| 1. | 17.07.2017 | 208 | 129 | 337 | 64 |
| 2. | 18.07.2017 | 223 | 116 | 339 | 70 |
| 3. | 19.07.2017 | 238 | 103 | 341 | 56 |
| 4. | 20.07.2017 | 242 | 131 | 373 | 65 |
| 5. | 21.07.2017 | 285 | 138 | 423 | 84 |
| 6. | 24.07.2017 | 324 | 128 | 452 | 88 |
| 7. | 25.07.2017 | 329 | 151 | 480 | 85 |
| 8. | 26.07.2017 | 323 | 126 | 449 | 80 |
| 9. | 27.07.2017 | 291 | 147 | 438 | 67 |
| 10. | 28.07.2017 | 297 | 148 | 445 | 83 |
| 11. | 31.07.2017 | 333 | 199 | 532 | 90 |
| 12. | 01.08.2017 | 328 | 188 | 516 | 80 |
| 13. | 02.08.2017 | 291 | 165 | 456 | 62 |
| 14. | 03.08.2017 | 257 | 170 | 427 | 69 |
| 15. | 04.08.2017 | 293 | 181 | 474 | 62 |
| 16. | 08.08.2017 | 352 | 206 | 558 | 87 |
| 17. | 09.08.2017 | 291 | 189 | 480 | 65 |
| 18. | 10.08.2017 | 249 | 169 | 418 | 54 |
| 19. | 11.08.2017 | 299 | 199 | 498 | 82 |
| | TOTAL: | 5453 | 2983 | 8436 | 1393 |

STATEMENT-III

Abstract showing the disposal of notices of Starred and Unstarred Questions

| • | Category of Questions | Notices received | Admitted | Admitted by clubbing | Notices declubbed | Disallowed | Lapsed | Returned | Withdrawn | Cancelled |
|----|-----------------------|---------------------|----------|----------------------|----------------------|------------|--------|----------|-----------|-----------|
| • | Starred | 5453 | 285 | - | 38 | 454 | 2733 | - | 4 | - |
| | Unstarred | 2983 | 3040+ | 540++ | 0 | 297 | 1045 | - | - | - |
| ٠. | TOTAL: | 8436 | 3325 | 540 | 38 | 751 | 3778 | - | 4 | - |

⁺ Includes 1656 notices of Starred Questions admitted as Unstarred Questions.

S

⁺⁺ Includes 283 notices of Starred Questions admitted as Unstarred Questions by clubbing.

Abstract showing the notices (Starred and Unstarred) received in respect of each Ministry/Department and their disposal (Figures shown in brackets indicate the notices of Questions received in Hindi)

STATEMENT-IV

| S1. | Name of | Notices | Ad | mitted | Admitted | Notices | Dis- | Lapsed | Returned/ | Starred | No. of |
|-----|---|----------|---------|-----------|----------------|----------------|---------|---------|-------------------------|---------------------------------|-------------------------------|
| No. | Ministry/Department | received | Starred | Unstarred | by clubbing | de- clubbed | allowed | | Withdrawn/ Cancelled | Questions orally answered | Supple- mentaries asked |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. | Prime Minister | 13(2) | - | - | - | - | 7(0) | 6(2) | - | - | - |
| 2. | Agriculture and Farmers Welfare | 486(123) | 18(5) | 184(33) | 33(15) | 8(6) | 35(7) | 208(57) | - | 2 | 10 |
| 3. | Atomic Energy | 44(5) | - | 22(3) | 3(0) | - | 4(1) | 15(1) | - | - | - |
| 4. | Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) | 91(29) | 2(0) | 28(10) | 1(0) | - | 8(3) | 52(16) | - | - | - |
| 5. | Chemicals and Fertilizers | 150(11) | 4(0) | 46(6) | 7(0) | - | 11(1) | 82(4) | - | 1 | 5 |
| 6. | Civil Aviation | 321(47) | 8(0) | 118(19) | 18(4) | 2(0) | 28(7) | 147(17) | - | - | - |
| 7. | Coal | 83(11) | 2(1) | 29(2) | 5(2) | - | 5(2) | 42(4) | - | - | - |
| 8. | Commerce and Industry | 297(30) | 6(0) | 106(9) | 19(6) | - | 22(4) | 144(11) | - | - | - |
| 9. | Communications | 150(16) | 3(0) | 57(11) | 8(0) | - | 4(0) | 78(5) | - | 1 | 5 |
| 10. | Consumer Affairs, Food and Public Distribution | 162(21) | 3(1) | 58(6) | 12(4) | - | 15(1) | 74(9) | - | - | - |

| | 11. | Corporate Affairs | 43(6) | 2(0) | 14(2) | 3(0) | - | 4(0) | 20(4) | - | - | - |
|---|-----|---|---------|-------|---------|--------|------|--------|---------|------|---|----|
| | 12. | Culture | 119(19) | 10(2) | 43(6) | 1(0) | - | 6(2) | 58(8) | 1(1) | 1 | 5 |
| | 13. | Defence | 237(39) | 3(0) | 78(15) | 18(7) | - | 28(4) | 110(13) | - | - | - |
| | 14. | Development of North Eastern Region | 13(0) | 2(0) | 3(0) | 2(0) | - | 1(0) | 5(0) | - | - | - |
| | 15. | Drinking Water and Sanitation | 126(32) | 8(1) | 56(18) | 5(1) | - | 8(2) | 49(10) | - | 2 | 10 |
| | 16. | Earth Sciences | 23(3) | - | 10(0) | - | - | - | 13(3) | - | - | - |
| | 17. | Electronics and Information Technology | 145(11) | 3(1) | 51(3) | 14(2) | - | 3(0) | 74(5) | - | 1 | 1 |
| | 18. | Environment, Forest and Climate Change | 241(42) | 11(3) | 87(20) | 19(7) | 2(2) | 13(3) | 108(7) | 1(0) | 2 | 8 |
| | 19. | External Affairs | 241(20) | 8(1) | 75(8) | 13(0) | 1(0) | 58(4) | 86(7) | - | 4 | 20 |
| | 20. | Finance | 591(78) | 20(3) | 208(18) | 39(10) | 3(2) | 40(8) | 281(37) | - | - | - |
| | 21. | Food Processing Industries | 38(7) | - | 10(4) | - | - | - | 28(3) | - | - | - |
| Λ | 22. | Health and Family Welfare | 458(92) | 18(6) | 146(32) | 25(12) | 6(0) | 50(6) | 213(36) | - | 1 | 1 |
| | 23. | Heavy Industries and Public Enterprises | 61(3) | 1(0) | 23(2) | 2(0) | 1(0) | 3(0) | 31(1) | - | - | - |
| | 24. | Home Affairs | 484(90) | 14(4) | 186(37) | 30(12) | - | 52(12) | 202(25) | - | 2 | 10 |
| | 25. | Housing and Urban Affairs | 227(43) | 5(1) | 91(21) | 18(5) | - | 24(6) | 89(10) | - | 1 | 5 |
| | 26. | Human Resource Development | 455(67) | 16(2) | 184(26) | 34(10) | 3(0) | 59(10) | 159(19) | - | 4 | 18 |
| | 27. | Information and Broadcasting | 86(8) | 9(1) | 34(3) | 3(2) | 2(0) | 7(0) | 31(2) | - | 5 | 16 |
| | 28. | Labour and Employment | 220(37) | 5(0) | 82(14) | 16(7) | 1(0) | 8(1) | 108(15) | - | 1 | 5 |
| | | | | | | | | | | | | |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
|-----|--|---------|-------|---------|--------|------|-------|---------|------|----|----|
| 29. | Law and Justice | 152(21) | 6(1) | 41(5) | 13(2) | - | 8(2) | 84(11) | - | 1 | 5 |
| 30. | Micro, Small and Medium Enterprises | 69(9) | 4(2) | 20(4) | 7(0) | - | 7(1) | 31(2) | - | - | - |
| 31. | Mines | 33(8) | 2(0) | 12(3) | 5(4) | - | - | 14(1) | - | - | - |
| 32. | Minority Affairs | 59(8) | 2(0) | 19(4) | 1(0) | - | 5(2) | 32(2) | - | - | - |
| 33. | New and Renewable Energy | 71(8) | 1(0) | 26(4) | 2(0) | - | 2(0) | 40(4) | - | - | - |
| 34. | Panchayati Raj | 23(6) | - | 9(4) | - | - | 2(0) | 11(2) | 1(0) | - | - |
| 35. | Parliamentary Affairs | 11(0) | - | 3(0) | - | - | 2(0) | 6(0) | - | - | - |
| 36. | Personnel, Public Grievances and Pensions | 93(16) | 5(0) | 37(6) | 7(5) | 1(0) | 15(5) | 28(0) | - | 1 | 4 |
| 37. | Petroleum and Natural Gas | 234(34) | 8(1) | 98(17) | 15(5) | 1(0) | 18(0) | 94(11) | - | 1 | 2 |
| 38. | Planning | 40(6) | - | 21(3) | 3(0) | - | 2(0) | 14(3) | - | - | - |
| 39. | Power | 116(11) | 4(2) | 38(3) | 9(0) | - | 11(2) | 54(4) | - | - | - |
| 40. | Railways | 468(92) | 18(4) | 164(41) | 44(16) | 4(2) | 22(0) | 216(29) | - | 3 | 10 |
| 41. | Road Transport and Highways | 201(33) | 3(1) | 63(9) | 10(1) | 1(1) | 20(3) | 104(18) | - | - | - |
| 42. | Rural Development | 165(46) | 9(4) | 64(13) | 11(2) | - | 19(7) | 62(20) | - | 2 | 10 |
| 43. | Science and Technology | 19(3) | - | 7(3) | - | - | 3(0) | 9(0) | - | - | - |
| 44. | Shipping | 57(5) | - | 27(2) | 1(0) | - | 1(0) | 28(3) | - | - | - |
| 45. | Skill Development and Entrepreneurship | 123(31) | 5(0) | 49(12) | 18(3) | - | 13(6) | 38(10) | - | - | - |

| 540(159) | 38(13) | 751(129) | 3778(519) | 4(1) | 46 | 187 |
|----------|--------|----------|-----------|------|----|-----|
| 4(2) | 2(0) | 11(3) | 42(9) | - | - | - |
| 7(0) | - | 11(1) | 51(10) | - | 2 | 6 |
| 10(5) | - | 13(2) | 82(12) | 1(0) | 3 | 11 |
| ") 1(0) | - | 7(0) | 41(7) | - | 1 | 5 |
| 5) 4(0) | - | 9(1) | 48(10) | - | 1 | - |
| 3(0) | - | 10(1) | 34(7) | - | 1 | 5 |
| 3(2) | - | 5(0) | 30(0) | - | - | - |
| - | - | 3(0) | 10(2) | - | - | - |
| 2(0) | - | 5(0) | 18(1) | - | - | - |
| | | | | | | |

12(6)

24(9)

44(10)

10

50(9)

4(2)

Social Justice and

134(36)

46.

STATEMENT-VStatement showing the subjects on which considerable number of Questions were answered

| Sl. | Name of Ministry/ | Subject | No. of Que | estions Admitted | No. of Supple- |
|-----|--|---|------------|------------------|-----------------|
| No. | Department | | Starred | Unstarred | mentaries asked |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Agriculture and Farmers Welfare | Agricultural production | 1 | 14 | - |
| | | Suicide by farmers | 3 | 13 | - |
| | | Support price for farmers | 1 | 19 | - |
| 2. | Civil Aviation | Functioning /Performance of Air India, etc. | 2 | 22 | - |
| | | Development and modernization of airports | 3 | 17 | - |
| 3. | Commerce and Industry | Export/Import | 1 | 14 | - |
| | | FDI | - | 16 | - |
| 4. | Drinking Water and Sanitation | Drinking water issues | 4 | 13 | 5 |
| 5. | Electronics and Information Technology | Cyber crime/ Security | 2 | 14 | 1 |
| 6. | Finance | Demonetisation | 3 | 12 | - |
| | | Loans from banks | 4 | 26 | - |
| | | GST | 5 | 25 | - |
| 7. | Health and Family Welfare | AIIMS, AIIMS like institutions, medical collages, etc. and their functioning thereof | 3 | 12 | - |

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| 8. | Home Affairs | Crimes against women and children | - | 15 | - |
|-----|---|--|---|----|----|
| | | Jammu and Kashmir | - | 17 | - |
| | | Naxals/Maoists | - | 18 | - |
| 9. | Housing and Urban Affairs | Pradhan Mantri Awas Yojana | 2 | 20 | 5 |
| 10. | Human Resource Development | Kendriya Vidyalayas/ Jawahar Navodaya Vidyalayas | 2 | 17 | 5 |
| 11. | Labour and Employment | Provident fund | 2 | 13 | 5 |
| 12. | Petroleum and Natural Gas | LPG supply/ connections | 1 | 14 | - |
| | | Fuel prices | 1 | 18 | - |
| 13. | Railways | Railway Projects | 2 | 16 | - |
| | | Train accidents and safety measures | 2 | 21 | - |
| | | Ticketing/Fares | 2 | 16 | 2 |
| 14. | Road Transport and Highways | National Highways/NHAI | 1 | 14 | - |
| 15. | Rural Development | Mahatma Gandhi National Rural Employment Guarantee Act | 7 | 24 | 10 |
| | | Pradhan Mantri Gram Sadak Yojana | 1 | 14 | - |
| 16. | Skill Development and Entrepreneurship | Skill Training | - | 18 | - |
| 17. | Tourism | Promotion/Development of tourism | 2 | 14 | - |
| 18. | Water Resources, Ganga Rejuvenation and River Development | Ganga river | 1 | 14 | 3 |

STATEMENT-VI

Statements laid on the Table of the Rajya Sabha in reply to Starred Questions

Copies of 274 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VIIAbstract showing the disposal of SHORT NOTICE QUESTIONS

| Dy | . Subject | Name of | Ministry/ | Disposal | No. of |
|----|---|-----------------------|-------------------------------|------------|-----------------|
| No |). | the Member | Department | | supplementaries |
| | | | | | asked |
| 1. | Guidelines of University | Shri Ajay | Human Resource | Disallowed | - |
| | Grants Commission | Sancheti | Development | | |
| 2. | Examination for admission in M.Phil and Ph.D by NUEPA | Shri Ajay Sancheti | Human Resource Development | Lapsed | - |

Admitted: Nil Disallowed: 1 Lapsed: 1

STATEMENT-VIII

Statement showing the disposal of notices received for raising HALF-AN- HOUR DISCUSSION on matters of public importance arising out of answers to Questions

| Dy. | Subject | Name of the | Ministry/ | Disposal | No. of |
|-----|--|----------------------------|--|-------------|----------------|
| No. | | Member | Department | | Members who |
| | | | | | took part in |
| | | | | | the discussion |
| 1. | Funds for river | Shri Naresh | Water Resources, | Lapsed | - |
| | development | Agrawal | River Development and Ganga Rejuvenation | | |
| 2. | Decline in number | Shri Javed Ali | External Affairs | Admitted | |
| 2. | of Indian workers in Gulf Countries | Khan | External Affairs | Admitted | - |
| 3. | Revised cost of | Dr. K.V.P. | Water Resources, | Disallowe | ed • |
| 3. | Polavaram irrigation project | Ramachandra Rao | River Development and Ganga Rejuvenation | Distanto We | |
| 4. | China's presence around India's maritime boundaries | Dr. T. Subbarami Reddy | External Affairs | Lapsed | - |
| 5. | Poor condition of education system | Shri Rewati Raman Singh | Human Resource Development | Returned | - |

Admitted: 1 Disallowed: 1 Lapsed: 2 Returned: 1

STATEMENT-IX

Abstract of Statements made/laid by the Ministers correcting replies to Questions given in the Rajya Sabha

| Sl. No. | Date | Statement made/laid by | No. of Question to which statement was made/laid | Date of answer to the Question | Subject of the Question |
|------------|-----------|---|--|--------------------------------|--|
| 1. | 20.7.2017 | Dr. Jitendra Singh, Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Prime Minister's Office | Unstarred Question 2397 | 23.3.2017 | Estimation of atomic mineral reserves |
| 2. | 8.8.2017 | Shrimati Anupriya Patel, Minister of State in the Ministry of Health and Family Welfare | Unstarred Question 1085 | 25.7.2017 | Measures to contain outbreak of viral fevers |
| 3 | 9.8.2017 | Shrimati Nirmala Sitharaman, Minister of State(Independent Charge) in the Ministry of Commerce and Industry | Unstarred Question 3044 | 14.12.2016 | Export of meat |
| 4. | 11.8.2017 | Shri Arun Jaitley, Minister of Finance, Corporate Affairs and Defence | Starred Question 17 | 18.7.2017 | Concerns of textile traders/ sellers about GST |
| 5. | 11.8.2017 | Shri Rajen Gohain, Minister of State in the Ministry of Railways | Unstarred Question 781 | 21.7.2017 | Representation against circular of Railway Board |

STATEMENT-X

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

| 1. | The number of sittings on which the Question time was originally allotted | 19 | | |
|-----|---|---|--|--|
| 2. | The number of sittings on which the Question Hour was dispensed with | 4(on 25.7.2017, 9.8.2017, 10.8.2017 and 11.8.2017) | | |
| 3. | The number of sittings which were adjourned without transacting any business | , | | |
| 4. | The number of sittings on which Question time was allotted but no Questions were orally answered in the House | e | | |
| 5. | The number of sittings cancelled. | Nil | | |
| 6. | The number of sittings extended without Question Hour (special sittings) | Nil | | |
| 7. | The number of notices of Questions (Starred and Unstarred) received in Hindi | 1393 | | |
| 8. | The number of Members from whom notices were received | 138 | | |
| 9. | The maximum number of times any Member's name appeared in the ballot of Starred Questions | 10 (each of Dr. Satyanarayan Jatia, Shri Majeed Memon and Shri Dharmapuri Srinivas) | | |
| 10. | The number of Starred Questions answered orally | 46 | | |
| 11. | The number of Starred Questions on which Supplementaries were put | 45 | | |
| 12. | The number of Supplementary Questions put | 187 | | |
| 13. | The number of Questions to which written replies were laid on the Table of the Rajya Sabha | 3279 | | |

| 14. | The maximum number of notices received from any one Member | 188 (from Shri V. Vijayasai Reddy) |
|-----------------------------------|---|---|
| 15. | Maximum number of Questions, both Starred and Unstarred, admitted and listed against a Member | 44 (against Shri Ritabrata Banerjee) |
| 16. | Minimum number of Questions, both Starred and Unstarred, admitted and listed against a Member | 1 (each against Shri Ahamed Hassan, Shri La. Ganesan, Mir Mohammad Fayaz and Shri Joy Abraham) |
| 17. | The maximum number of Supplementary Questions put by any one Member | 8 (by Shri V. Vijayasai Reddy) |
| 18. | The maximum number of Supplementaries asked by any one Member on any one day | 3 (by Shrimati Chhaya Verma on 20.7.2017 and Shri Naresh Agrawal on 4.8.2017) |
| 19. | The days on which there were less than 15 Questions in a Starred list | Nil |
| | | |
| 20. | The minimum number of Unstarred Questions put down in a day's list | Nil |
| 20.21. | - * | |
| 21.22. | a day's list The maximum number of Questions on which Supplementary Questions were asked on any one day The minimum number of Questions on which Supplementary Questions were asked on any one day | |
| 21. | a day's list The maximum number of Questions on which Supplementary Questions were asked on any one day The minimum number of Questions on which | 7 (on 27.7.2017) |
| 21.22. | a day's list The maximum number of Questions on which Supplementary Questions were asked on any one day The minimum number of Questions on which Supplementary Questions were asked on any one day The maximum number of notices received on any one day after the issue of Bulletin for commencement of the | 7 (on 27.7.2017) 1(on 8.8.2017) |

| 26. | The maximum number of notices addressed to any one Minister by Members | 591 (to Minister of Finance) |
|-----|--|---|
| 27. | The maximum number of admitted Questions addressed to any one Minister | 228 (to Minister of Finance) |
| 28. | The maximum number of Questions orally answered by any one Minister | 5 (by Minister of Information and Broadcasting) |
| 29. | The maximum number of Supplementary Questions answered by any one Minister | 20 (by Minister of External Affairs) |
| 30. | Number of Questions answered by a Minister, other than by the Minister-in-charge | Nil |
| 31. | Average number of Questions received per sitting | 444 |
| 32. | Average number of Questions orally answered per sitting | 2.42 |
| 33. | Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered) | 4.18 |
| 34. | Average number of Supplementary Questions asked per sitting | 9.84 |
| 35. | Average number of Supplementary Questions on each Question answered orally | 4.06 |
| 36. | Average time taken on each Question orally answered | 10.7 minutes |
| 37. | Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour | 274 |
| 38. | The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day. | 15 |
| 39. | The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby | 15 pages (for SQ 200 answered on 3.8.2017)* |
| 40. | Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha | 5 |
| | *Answer to SO 161 dated 31.7.2017 contained 235 pages incl | luding annexures of |

STATEMENT-XI

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

| Sl. Observations | / Date | Observations/Directions/Rulings made/ given | | | |
|------------------|---------------|--|--|--|--|
| No. Directions/ | | | | | |
| Rulings | Rulings | | | | |
| made/given b | made/given by | | | | |
| Chairman/ | Chairman/ | | | | |
| Dy. Chairmar | n | | | | |
| 1. Chairman | 31.07.2017 | "Before I take up the Question, Hon'ble Members, I have | | | |
| | | a point to register. There is one question which has a | | | |
| | | record length of answer; the answer is of 233 pages | | | |
| | | xxxxx. Now considering that the answers to question are | | | |
| | | made available to Hon'ble Members a little while before | | | |
| | | they assemble here at 11 o'clock, it is humanly impossible | | | |
| | | for 233 pages to be scrutinized. Surely, we have to work | | | |
| | | out some other system. I mean the information given by | | | |
| | | Hon'ble Minister, is very useful but it can even be put in | | | |
| | | the form of a booklet or something xxxx." | | | |